

ITEM NO.1501

COURT NO.14

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1359/2023

SAYUNKTA SANGHARSH SAMITI & ANR.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

(IA No. 28714/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 3401/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 161216/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 161217/2021 - EXEMPTION FROM FILING O.T., IA No. 71881/2023 - EXEMPTION FROM FILING O.T., IA No. 30056/2023 - EXEMPTION FROM FILING O.T., IA No. 56151/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 162394/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 30054/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 15-12-2023 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Rahul Kripalani, Adv.
Ms. Suhasini Sen, Adv.
Mr. Ankit Yadav, AOR
Ms. Suparaja V., Adv.
Ms. Prakriti Rastogi, Adv.

For Respondent(s) Mr. Shrirang B. Varma, Adv.
Mr. Siddharth Dharmadhikari, Adv.
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Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Raavi Sharma, Adv.

Mr. Aniruddha Joshi, Adv.
Mr. Shashibhushan P. Adgaonkar, AOR
Mrs. Pradnya Adgaonkar, Adv.

Mrs. Pragya Baghel, AOR
Mr. Anil Rao, Adv.

Mr. Sagar Ghogre, Adv.
Mr. Vaibhav Ghogre, Adv.
Mr. Amrendra Kumar Mehta, AOR

Hon'ble Mr. Justice Sudhanshu Dhulia pronounced the reportable judgment of the Bench comprising Hon'ble Mr. Justice Aniruddha Bose and His Lordship.

The appeal is dismissed in terms of the signed reportable judgment.

Pending applications also stand disposed of.

(SWETA BALODI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER

(Signed reportable judgment is placed on the file)